

IN THE HIGH COURT FOR THE STATE OF TELANGANA

AT HYDERABAD

WEDNESDAY, THE EIGHTH DAY OF APRIL

TWO THOUSAND AND TWENTY

:PRESENT:

THE HON'BLE THE CHIEF JUSTICE SRI RAGHVENDRA SINGH CHAUHAN

AND

THE HON'BLE SRI JUSTICE T.AMARNATH GOUD

WP(PIL) NO. 61 OF 2020

Between:Sri. K.Karuna Sagar,, Advocate, Flat No.516, 5TH Floor, SVRS Neeladri Apartments, Champapet, Hyderabad 500035

Petitioner

AND

1. State of Telangana, Rep. by its Chief Secretary, Secretariat, Hyderabad
2. State of Telangana, Represented by its Principal Secretary, Home Department, Secretariat, Hyderabad.
3. The Director General of Police, State of Telangana Lakdikapool, Hyderabad.
4. The Commissioner of Police, Bhasheerbagh, Hyderabad
5. State of Telangana, Represented by its Principal Secretary, Women and Child Welfare Department, Hyderabad

Respondents

In compliance with the directions of His Lord the Hon'ble Chief Justice on the office note dated 04.04.2020 filed under Article 226 of the Constitution of India praying that in the circumstances stated in the letter dated 02.04.2020 sent by the petitioner herein through email, this Hon'ble Court may be pleased to issue an appropriate Writ, Order or Orders more particularly, one in the nature of a Writ of Mandamus to call for remarks and records from the Respondents herein relating to and in connection with the inaction of the State Government to take appropriate steps in providing security to the Doctors and other supporting staff who are treating the COVID-19 patients since the life of citizens are put in danger as a shocking incident that took place 1.4.2020 wherein the duty Doctors treating the COVID-19 patients at Gandhi Hospital, Hyderabad were attacked by the Family members of a deceased COVID-19 patient and destroyed the hospital property by breaking the windows, who developed COVID-19 positive after attending the Tablight Jamaat meeting at Nizamuddin, Delhi and that though the duty Doctors and staff are working 24/7 for the last one month, this type of inhuman behaviour towards the Doctors and staff is highly condemnable and stringent action should be taken against the miscreants and that this type of incidents took place in Khammam and Nizamabad Districts also and hence non-bailable cases should be registered against the assaulters under IPC, particularly u/s 11 of Telangana Medicare Service Persons and Medicare Service Institutions (Prevention of violence and damage to property) Act, 2008. Consequently, to direct the Respondents herein to take stringent action against the miscreants by registering non-bailable cases under IPC and particularly u/s 11 of Telangana Medicare Service Persons and Medicare Service Institutions (Prevention of violence and damage to property) Act 2008.

The petition coming on for hearing, upon perusing the letter dated 02.04.2020 filed in support thereof and upon hearing the arguments Sri B.S. Prasad, Advocate General (TG) for the Respondent Nos. 1 to 5, the Court made the following.

ORDER:

Mr. B.S. Prasad, the learned Advocate General, accepts notice on behalf of respondent Nos. 1 to 5. He seeks ten days time to submit his reply. He is directed to inform this Court about the security arrangements being made by the Police Department at those hospitals, which are specifically designated for treating COVID-19 patients, both in Hyderabad as well as in other cities of the State. The report shall be submitted on or before April 16, 2020.

List this case on April 17, 2020.

**SD/-THE CHIEF JUSTICE SRI RAGHVENDRA SINGH CHAUHAN
AND
SD/- SRI JUSTICE T.AMARNATH GOUD**

//TRUE COPY//


REGISTRAR (JUDL)


SECTION OFFICER

To,

1. The Chief Secretary, State of Telangana, Secretariat, Hyderabad
2. The Principal Secretary, Home Department, State of Telangana, Secretariat, Hyderabad.
3. The Director General of Police, State of Telangana, Lakdikapool, Hyderabad
4. The Commissioner of Police, Bhasheerbagh, Hyderabad
5. The Principal Secretary, Women and Child Welfare Department, State of Telangana, Hyderabad
6. Two CC to Advocate General, High Court, Hyderabad (OUT)
7. Two spare copies

Csk